

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4272
ANSWERED ON:22.03.2013
SUPPLY OF SUBSIDISED HSD
Singh Alias Pappu Singh Shri Uday

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether various public sector oil corporations have allowed their respective dealers of the area to make supplies of subsidized High Speed Diesel (HSD) to the bulk consumers through their tankers in violation of the Government's directions;
- (b) if so, the details thereof and the reasons therefor and the action taken by the Government against such companies;
- (c) whether the dealers are allowed to make supplies of HSD upto 2500 litres per consumer in containers other than tankers;
- (d) if so, the details thereof; and
- (e) if not, the prescribed mode for making the HSD supplies for generators of consumers/ agriculturists?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

- (a) No, Madam.
- (b) Does not arise.
- (c) No, Madam.
- (d) Does not arise.
- (e) Petroleum Rules, 2002 provides for filling High Speed Diesel (HSD) in approved container of capacity not exceeding 200 litres provided that no vehicle with its engine running be allowed within 4.5 metres of the container and the dispensing pump.